

**NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02.01.2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/145/2016

**NAME OF THE PETITIONER(S)** : Michael Stennett

**NAME OF THE RESPONDENT(S)** : M/s Megabarre Asia Pacific India Private Limited & 2 others

**UNDER SECTION** : 397/398

**S.No. NAME (IN CAPITAL) SIGNATURE**      **DESIGNATION**

**REPRESENTATION BY WHOM**

1. PREETHI. S. ARASU  
for RADAGOPAL &  
RAGHUNATHAN  
Advocates

Counsel for Petitioner

*(Signature of Preethi S. Arasu)*

**ORDER**

Ms Preethi S Arasu, counsel for petitioner present. No representation on behalf of respondents. Counsel for petitioner sought time for filing rejoinder. Time extended with a direction to serve copy of the rejoinder to the other side in advance and also inform the counsel for respondents about the next date of hearing. Put up on **23.01.2017 at 10.30 A.M.**

*(Signature of Ch. Md. Sharief Tariq)*  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

*(Signature of K. Anantha Padmanabha Swamy)*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)